



INTERNATIONAL HUMANITARIAN LAW AND CHILD RIGHTS COMPETITION, 2019

ORGANISED BY



unicef 
for every child

ACADEMIC AND KNOWLEDGE PARTNER



International Humanitarian Law and Child Rights Competition, 2019 Rules

1. INTRODUCTION

1.1. These rules will be henceforth termed as the *International Humanitarian Law and Child Rights Competition Rules, 2019*.

1.2. Language

The medium of instruction throughout the duration of the Competition shall strictly be English language only.

1.3. Structure of the Competition

The Competition consists of two levels: (a) Assessment Round and (b) Oral Rounds. The teams which qualify the Assessment Round shall be allowed to participate in the Oral Rounds, which is comprised of 3 Preliminary Rounds followed by 2 Semi Final Rounds and 1 Final Round.

2. PARTICIPATION AND ELIGIBILITY

2.1. Eligibility

Students of any University offering any legal undergraduate, graduate or postgraduate Degree Course are eligible to participate in this competition. A Team may consist of members from more than one Institution. There is no cap on the number of teams that can participate from one Institution.

2.2. Team Composition

(a) Each team shall comprise of a minimum of two members and a maximum of three members. In any given round only two members will act as oralists while the third member acts as an



observer. Substitutions amongst Team Members is allowed after the end of each oral round.

(b) Neither certificate nor accommodation shall be provided to any additional member.

3. REGISTRATION

3.1. Online Registration Format and Deadline

Teams must register by March 17, 2019 by sending an email to ihlnalsar@gmail.com with the subject "Registration for IHL and Child Rights Competition, 2019". The email should contain the duly filled in scanned copy of Registration Form. Each registered team would be allotted a Team Code. The teams must also fill the google form sent along with the invite.

3.2. Registration Fee

(a) There is no registration fee to participate in the Assessment Round.

(b) After the Assessment Round, the qualifying teams must register by paying a registration fee of Rs. 9000/-. This fee is inclusive of stationary, food and 2 nights stay (April 12 & 13). Participants wishing to stay beyond the abovementioned dates will have to register for the same and pay a nominal charge of Rs. 800/- per person per day.

(c) Teams that clear the Assessment Round are invited to participate in the Oral Rounds and must send the registration fee via Online Transfer (NEFT) / Google Pay latest by 23:59 hours on the March 17, 2019.

Payment Details:

(a) Details of the Bank Account:

Name of Beneficiary: Registrar, NALSAR

Bank Name: Indian Bank

Branch Name: Shameerpet

Account No: 418454214

IFSC Code: IDIB000S166

(b) **Google Pay:** 9502321237



(c) Details of the Online Transfer/Google Pay must be sent in the confirmation e-mail sent to ihlnalsar@gmail.com by the invited teams by 23:59 hours on the March 17, 2019.

4. SUBMISSIONS

4.1. There shall be an Assessment Round subsequent to which the top 15 teams qualify. These 15 teams will be invited to participate in the Oral Rounds of the Competition. The results of the Assessment Rounds shall be intimated to the registered teams on March 10, 2019.

4.2. The Assessment Round shall consist of 2 application-based questions and a motivation letter. The word limit of which will be given in the application pack itself.

4.3. Invited teams must confirm participation in the Oral Rounds by sending an email to: ihlnalsar@gmail.com by 23:59 hours on the March 17, 2019. In case a team does not confirm its participation within the stipulated time, invitations to other teams will be issued, according to Assessment Round scores, i.e., by 00:00 hours on March 17, 2019 and such teams must register by March 20, 2019. Further, the NEFT Details and duly filled in Travel Details Form should be scanned and sent in this confirmation e-mail. **The registration and accommodation fee shall be non-refundable in any circumstance.**

4.4. Each team which confirms its participation after being selected and invited would be given a Final Team Code.

4.5. The Organizers reserve the right over the Assessment Round applications and the content of the Oral Rounds.

4.6. The scoring criteria for the Assessment Round will be as follow:

1. Assessment Question No.1 (1000 words exclusive of footnotes) - 40 marks
1. Knowledge of Law and Facts - 8 marks for each question



2. Clarity, Brevity and Style - 8 marks for each question
 3. Use of Authorities and Citation - 4 marks for each question
 4. Analysis and Organisation - 16 marks for each question
 5. General Impression - 4 marks for each question
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2. Assessment Question No.2 (1000 words exclusive of footnotes) - 40 marks
 1. Knowledge of Law and Facts - 8 marks for each question
 2. Clarity, Brevity and Style - 8 marks for each question
 3. Use of Authorities and Citation - 4 marks for each question
 4. Analysis and Organisation - 16 marks for each question
 5. General Impression - 4 marks for each question
 3. One Motivation Letter per team (500 words) - 20 marks

Total: 100 marks

5. PENALTIES

5.1. Assessment Rounds

Each Team must send a soft copy of their Assessment Application latest by **23:59 hours on March 8, 2019** to ihlnalsar@gmail.com with the subject "Assessment Application for IHL and CHILD RIGHTS COMPETITION 2019". Submissions postmarked after the deadline as designated shall be penalized two (2) marks per hour, accepted until 12 hours beyond the deadline.

5.2. Assessment Application Format

(a) All soft copies of the Assessment Application submitted must be in Microsoft Word Document 2003/2007/2010 format (.doc/.docx).



(b) All pages of the Assessment Application must be of A4 size with an equal margin on each side.

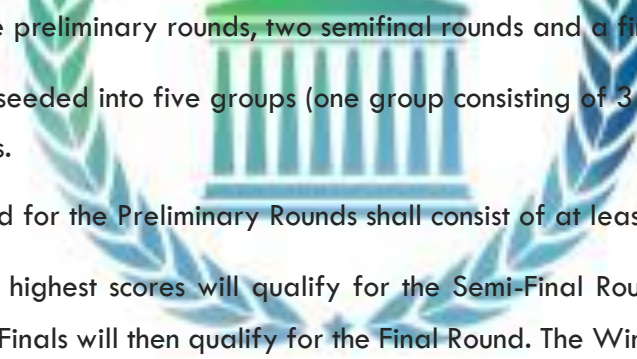
(c) The font style and size of the text of all parts of the Assessment Application, excluding the Cover Page and page numbers, must be in Times New Roman 12-point. The Footnotes shall be in Times New Roman 10-point.

(d) The spacing of the text of all parts of the Assessment Application must be 1.5. The footnotes must be separated with single line spacing.

Non-compliance with sub-rule (a) shall result in a penalty of 0.5 points. Non-compliance with sub-rules (b) to (d) shall result in a penalty of 1 point per page detected.

6. ORAL ROUND PROCEDURES

6.1. General Procedures

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- a. There shall be three preliminary rounds, two semifinal rounds and a final round.
 - b. The teams shall be seeded into five groups (one group consisting of 3 teams) on the basis of a random draw of lots.
 - c. The Bench constituted for the Preliminary Rounds shall consist of at least two Judges.
 - d. Six Teams with the highest scores will qualify for the Semi-Final Rounds and three highest scoring teams in Semi-Finals will then qualify for the Final Round. The Winner of the Final Round shall be declared the Winner of the Competition.

6.2. Procedures for Oral Submissions

- a. Each team will get a total of 10 minutes in preliminary round and 15 minutes in semi-final and final round to negotiate and justify their stance. Each team will have at least 2 opportunities to justify their stance per round.
- b. Maximum scores for the oral rounds shall be 100 points per speaker per judge.
- c. The oral rounds shall be judged on the following basis:
 1. Knowledge of Law and Use of Authorities - 15 marks
 2. Ability to make and reply to Comments - 25 marks



3. Interpretation of facts and Appreciation of Principles of Evidence - 20 marks
4. Team work and coordination – 10 marks
5. Legal Analysis and Persuasiveness - 20 marks
6. Style, Poise and Mannerisms - 10 marks

7. AWARDS

Winning Team Award: The winning team will receive a trophy, medals and a cash prize worth **Rs. 25,000/-**

First Runners Up Team Award: The First Runners up team will receive a trophy, medals and a cash prize of **Rs. 15,000/-**

Second Runners Up Team Award: The Second Runners Up team will receive a trophy, medals and a cash prize of **Rs. 10,000/-**

Best Oralist in finals shall receive a trophy and a cash prize of **Rs. 7,500/-**

Best Oralist prelims shall receive a trophy and a cash prize of **Rs. 7,500/-**

Every Participant selected for the Oral Rounds shall receive an **Online Course** by **Enhelion Knowledge** worth at least **Rs. 2500/-**

8. ANONYMITY

- a. The participants must not state their names during the oral rounds, and must use the Team Code. All team members must refrain from disclosing the identity of their institution at any time and in any manner, during the course of their participation in the competition.
- b. Non-compliance with this Rule will result in immediate disqualification of the team. The decision of the National Coordinator in this regard shall be final.

9. DECISION OF THE JUDGES SHALL BE FINAL

The decision of the judges with regard to the outcome of the rounds shall be final.



10. ACCOMMODATION, FOOD AND TRANSPORT

Food shall be provided to all teams from **April 12, 2019 to April 14, 2019** where as accommodation shall be provided for **April 12 and 13, 2019**. Participants wishing to stay beyond the abovementioned dates will have to register for the same and pay a nominal charge of Rs. 800/- per person per day.

11. CLARIFICATIONS REGARDING THE COMPETITION CAN BE SOUGHT FROM:

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